

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 189/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

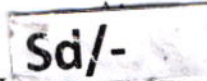
NAME OF THE PARTIES: M/s. Chintamani Textiles Pvt. Ltd.

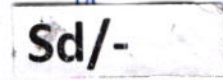
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME                                                            | DESIGNATION                | SIGNATURE                                                                           |
|--------|-----------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------------|
| 1      | Adv. Ajit Singh<br>Tawar<br>115 Adv. Chandrakant<br>Mahadeshwar | Advocate for<br>Petitioner |  |

ORDER

CSP 181/230-232/NCLT/MB/MAH/2017  
CSP 182/230-232/NCLT/MB/MAH/2017  
CSP 183/230-232/NCLT/MB/MAH/2017  
CSP 184/230-232/NCLT/MB/MAH/2017  
CSP 185/230-232/NCLT/MB/MAH/2017  
CSP 186/230-232/NCLT/MB/MAH/2017  
CSP 187/230-232/NCLT/MB/MAH/2017  
CSP 188/230-232/NCLT/MB/MAH/2017  
CSP 189/230-232/NCLT/MB/MAH/2017

 of the parties, list this matter on 14.12.2017.  
**Sd/-**  
V. NALLASENAPATHY  
Member (Technical)

  
**Sd/-**  
B.S.V. PRAKASH KUMAR  
Member (Judicial)